

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

O:A:No:925/97:

Dt. of Decision : 03-09-97:

Md. Hymaddin

.. Applicant.

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- The Superintendent of Post Offices, Head Post Office, Karimnagar Division, Karimnagar.
- The Sub-Divisional Inspector (Postal), Karimnagar(S) Sub-Division, Karimnagar.
- 3. The Sarpanch, Gram Panchayat Janagam, Via-Anthakpet, Karimnagar Disstrict.
- 4. Mote Sammaiah

.. Respondents.

Counsel for the applicant : Mr.J.Sudheer

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr.J.Sudheer, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. The applicant applied for the post of Extra Departmental Mail Carrier (EDMC), Anthakpet, Husnabad Mandal in response to the notification No.PF/EDMC/Janagam dated 2-12-96 (Annexure-I). R-4 also applied for that post. R-4 was selected.

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3. This OA is filed to set aside the selection of R-4 and for a consequential direction to the respondents to post the applicant in that post. R-4 has received the notice but did not appear before us to-day. R-4 was called absent.

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- 4. The only contention raised by the applicant in this OA is that R-4 did not produce the certificate as mentioned in the notification earlier to the last date of receipt of the application. As per the notification the last date of receipt of application was 2-1-97. In order to verify the authenticity of the above contention we called the proceedings in connection with the selection. We find that all the certificates mentioned in Para-4 of the notification has been submitted by the R-4 much earlier to the last date of notification viz., 2-1-97. Para-4.6 and 4.7 are not applicable to the applicant.
- 5. In view of what is stated above we find that R-4 had submitted all the relevant certificates in time and hence the challenge to the selection of R-4 by the above contention can not be upheld.

6. Hence the OA is dismissed at the admission stage itself. No costs.

B.S.JAI PARAMESHWAR)

MEMBER(JUDL 2)\9(9)

Dated: The 3rd Sept. 1997: (Dictated in the Open Court)

(R. RANGARAJAN) MEMBER (ADMN.)

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Copy to:

1. The Superintendent of Post Offices, Head Post Office, Karimnagar Division, Karimnagar.

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- 2. The Sub Divisional Inspector, (Postal), Karimnagar(S), Sub Division, Karimnagar.
- The Sarpanch, Gram Panchayat, Janagam, Via Anthakpet, Karimnagar District.
- 4. One copy to Mr.J.Sudheer, Advocate, CAT, Hyderabad.
- 5. One copy to Mr.V.Rajeswara Rao,Addl.CGSC,CAT ,Hyderabad.
- 6. One copy to D.R(A),CAT,Hyderabad.
- 7. One duplicate copy.

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IN THE CENTRAL COMINISTRATIVE TRICONAL HYDERAS O

THE HINDULE SHRI R.R. MIGHTAN OM (A)

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THE HON'BLE SHRI B.S.JAI PARAMESHUAR:
(M)

Dated: 3/9/97

ORDER/DUDGEMENT

M.A/R.A/C.A.NO.

in C.A.NB. 925/97

Admitted and Interim Directions Issued.

Disposed of with Directions
Dismissed

Dismissed as withdrawn
Dismissed for Default
Ordered/Rejected
No order as to costs.

YLKR

II Court

केरक्रेम प्रशासनित वंशिकरम Central Administrative Informal प्रयास (DESPATOR 2 & SEP 1997

MARBEVENOR HINGE